

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA
UNSTARRED QUESTION NO. 1445
TO BE ANSWERED ON 25.07.2017

Management of Wetlands

1445. SHRI PRATHAP SIMHA:
KUMARI SHOBHA KARANDLAJE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of wetlands identified for conservation and management in the country, State-wise;
- (b) whether the Draft Wetland (Conservation and Management) Rules, 2016, seek to decentralise wetlands management to States with the Centre having a say only in “exceptional cases” and if so, the details thereof;
- (c) whether certain wetlands in the country have reportedly been impacted due to rapid urbanization, industrialization, various developmental activities and other anthropogenic pressures;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the measures taken by the Government for conservation and management of identified lakes and wetlands in the country, State-wise?

ANSWER

MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN)

- (a) So far, 115 wetlands in 24 States and two Union Territories have been identified for conservation and management under the National Wetland Conservation Programme (NWCP) of the Ministry. The State-wise list of these wetlands is given in Annexure - I.
- (b) For effective conservation and management of wetlands, a draft notification on Wetlands (Conservation and Management) Rules, 2016 with a proposal to supersede the existing Wetlands (Conservation and Management) Rules, 2010, was published vide G.S.R. No. 385 (E) dated 31.03.2016 in the Gazette of India for seeking public comments/suggestions, in view of the fact that “Water” and “land” are the State subjects. The main provisions of the draft notification on Wetlands (Conservation and Management) Rules, 2016 include: (i) Setting up of State Wetland/Lake Authorities by the respective State Governments /Union Territories (UTs) (ii) Empowering the State Government for regulation of activities within their jurisdiction, (iii) Identification and notification of wetlands by the State /UTs, and (iv) No provision for constitution of Central Wetlands Regulatory Authority (CWRA).

(c) to (e) A few wetlands in the country have reportedly been impacted due to rapid urbanization, industrialization, various developmental activities and other anthropogenic pressures. However, the provisions of the Wetlands (Conservation and Management) Rules, 2010 include prohibition of certain activities and restriction of activities which can be undertaken with the approval of State Governments/UTs in notified wetlands (Ramsar sites), process for identification of wetlands under different categories, criteria for notifying the wetlands for regulation under the Rules, etc.

This Ministry had been earlier implementing two separate programmes, namely National Wetland Conservation Programme (NWCP) and National Lake Conservation Plan (NLCP) for conservation and management of identified lakes and wetlands in the country. To have better synergy and avoid overlap, both the programmes have been merged in February, 2013 into an integrated scheme of National Plan for Conservation of Aquatic Eco-systems (NPCA) for holistic conservation and restoration of wetlands and lakes for achieving the desired water quality enhancement, besides improvement in biodiversity and ecosystems through an integrated and multidisciplinary approach and a common regulatory framework. So far, an amount of Rs. 153.67 crores has been released to the States/ UTs for conservation and management of 82 identified wetlands in the country. Similarly, an amount of Rs. 1096.09 crore has been approved for conservation and management of 63 lakes in 14 States. So far, an amount of Rs. 690.288 crores has been released to the State/UTs for conservation and management of lakes. The State-wise details of grants approved / released to the State Governments/UTs for conservation and management of lakes and wetlands are given in Annexure –II and Annexure –III, respectively.

In order to conserve lakes and wetlands in an integrated manner, all the States have been advised for giving high priority for constitution of State Wetland/ Lake Authorities, identification and notification of priority wetlands, development of integrated management plans, securing resources for implementation of management plans, monitoring and evaluation, strengthening research-management interface, etc.

Thirteen State Governments namely, Odisha, Meghalaya, Gujarat, Kerala, Karnataka, Bihar, Sikkim, Goa, Haryana, Tamil Nadu, Rajasthan, Madhya Pradesh and Punjab have already constituted State Wetland/Lake Authorities for taking up matters relating to conservation and management of wetlands and lakes in an integrated and holistic manner. Specific lake authorities like Chilika Development Authority, Loktak Development Authority, Wullar Conservation and Management Authority and East Kolkata Wetland Management Authority have also been setup.

Annexure - I

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1445 to be answered on Tuesday, the 25th July, 2017 on 'Management of Wetlands' raised by Shri Prathap Simha and Kumari Shobha Karandlaje

State-wise list of wetlands identified under the National Wetlands Conservation Programme (NWCP)

S. No.	State/Union Territory	S. No.	Wetland
1.	Andhra Pradesh	1.	Kolleru
2.	Assam	2.	Deepar Beel
		3.	Urpad Beel
		4.	Sone Beel
3.	Bihar	5.	Kabar
		6.	Barilla
		7.	Kusheshwar Asthan
4.	Gujarat	8.	Nalsarovar
		9.	Great Rann of Kachh
		10.	Thol Bird Sanctuary
		11.	Khijadiya Bird Sanctuary
		12.	Little Rann of Kachh
		13.	Pariej
		14.	Wadhvana
5.	Haryana	15.	Nanikakrad
		16.	Sultanpur
6.	Himachal Pradesh	17.	Bhindawas
		18.	Renuka
		19.	Pong Dam
		20.	Chandratal
		21.	Rewalsar
7.	Jammu & Kashmir	22.	Khajjiar
		23.	Wullar
		24.	Tso Morari
		25.	Tisgul Tso & Chisul Marshes
		26.	Hokersar
		27.	Mansar-Surinsar
		28.	Ranjitsagar
		29.	Pangong Tsar
		30.	Gharana
		31.	Hygam,
		32.	Mirgund
		33.	Shalbugh
8.	Jharkhand	34.	Chushul & Hanley
		35.	Udhwa
9.	Karnataka	36.	Tilaiya Dam
		37.	Magadhi
		38.	Gudavi Bird Sanctuary
		39.	Bonal
		40.	Hidkal & Ghataprabha

		41.	Heggeri
		42.	Ranganthittu
		43.	K.G. Koppa wetland
10.	Kerala	44.	Ashtamudi
		45.	Sasthamkotta
		46.	Kottuli
		47.	Kadulandi
		48.	Vembanad Kol
11.	Madhya Pradesh	49.	Barna
		50.	Yashwant Sagar
		51.	Wetland of Ken River
		52.	National Chambal Sanctuary
		53.	Ghatigaon
		54.	Ratapani
		55.	Denwa Tawa
		56.	Kanha Tiger Reserve
		57.	Pench Tiger Reserve
		58.	Sakhyasagar
		59.	Dihaila
		60.	Govindsagar
		61.	Sirpur
12.	Maharashtra	62.	Ujni
		63.	Jayakawadi
		64.	Nalganga
13.	Manipur	65.	Loktak
14.	Meghalaya	66.	Umiyam lake
15.	Mizoram	67.	Tamdil
		68.	Palak
16.	Odisha	69.	Chilka
		70.	Kuanria
		71.	Kanjia
		72.	Daha
		73.	Anusupa
17.	Punjab	74.	Harike
		75.	Ropar
		76.	Kanjli
		77.	Nangal
18.	Rajasthan	78.	Sambhar
19.	Sikkim	79.	Khecheopalri
		80.	Tamzey
		81.	Tembao Wetland Complex
		82.	Phendang Wetland Complex
		83.	Gurudokmar
		84.	Tsomgo
20.	Tamil Nadu	85.	Point Calimere
		86.	Kaliveli
		87.	Pallaikarni
21.	Tripura	88.	Rudrasagar
		89.	Gumti reservoir
22.	Uttar Pradesh.	90.	Nawabganj

		91.	Sandi
		92.	Lakh Bahoshi
		93.	Samaspur
		94.	Alwara
		95.	Semarai
		96.	Nagaria
		97.	Keetham
		98.	Shekha
		99.	Saman Bird Sanctuary
		100.	Sarsai Nawar
		101.	Patna Bird Sanctuary
		102.	Chandotal
		103.	Taal Bhaghel
		104.	Taal Gambhirvan & Taal Salona
		105.	Aadi jal Jeev Jheel
23.	Uttarakhand	106.	Ban Ganga Jhilmil Tal
		107.	Asan
24.	West Bengal	108.	East Kolkata wetlands
		109.	Sunderbans
		110.	Ahiron Beel
		111.	Rasik Beel
		112.	Santragachi
		113.	Patlakhawa- Rasomati
25	Chandigarh (UT)	114.	Sukhna
26	Puducherry (UT)	115.	Ousteri

Annexure-II

Annexure-II referred to in reply to parts (c) to (e) of Lok Sabha Unstarred Question No. 1445 to be answered on Tuesday, the 25th July, 2017 on 'Management of Wetlands' raised by Shri Prathap Simha and Kumari Shobha Karandlaje

Status of grants approved / released for lakes under NLCP/NPCA (State- wise)

(Rs. in Crore)				
S. No	State	Lake	Approved cost	Funds released till 31/03/2017
(i)	(ii)	(iii)	(iv)	(v)
1	Telangana	Banjara lake, Hyderabad	4.30	2.70
		Sub total	4.30	2.70
2	J&K	Dal Lake, Srinagar	298.76	263.85
		Sub total	298.76	263.85
3	Karnataka	Vengaiahnkere Lake in Bangalore	2.12	1.44
		Nagvara lake in Bangalore	6.00	3.04
		Jarganahalli Lake in Bangalore	3.36	2.35
		Kotekere lake, Belgaum	5.64	3.95
		Bhishma lake in Gadag	2.50	1.58
		Lal Bagh in Bangalore	1.66	1.16
		Sharanbhasveshwara lake in Gulbarga	4.89	3.35
		Akkamahadevi lake in Haveri	2.64	1.624
		Kundawada lake, Davangere	3.41	2.35
		Kote Tavarekere lake, Chikmagalur	3.64	2.137
		Tripuranthkeshwar lake, Bidar	4.67	3.02
		Bellandur lake in Bangalore	5.54	2.63
		Channapatna lake in Hasan.	4.97	2.97
		Gowramma lake at Magadi town in Bangalore Rural	4.77	2.60
		Hombalamma lakes at Magadi town in Bangalore		
		Amanikere Lake, Tumkur	13.37	7.34
		Sub Total	69.18	41.541
4	Kerala	Veli Akkulum lake, Thiruvananthapuram	24.56	4.30
		Sub Total	24.56	4.30

5	Madhya Pradesh	Rani talab, Rewa	3.31	2.18
		Sagar lake, Sagar	21.33	4.00
		Shivpuri lakes, Shivpuri	51.99	24.65
		Sindhsagar lake, Ashoknagar	10.78	2.50
		Sub Total	87.41	33.33
6	Maharashtra	Powai lake, Mumbai	6.62	4.70
		9 lakes in Thane	2.53	1.77
		(i) Rewale lake		
		(ii) Jail lake		
		(iii) Makhamali lake		
		(iv) Kharegon lake		
		(v) Kusa lake		
		(vi) Upvan lake		
(vii)Kasaradawli lake				
(viii) Naar/oval lake				
(ix) Khidkali lake				
		Mahalaxmi lake, Vadagaon	1.85	1.29
		Rankala lake, Kolhapur	8.65	5.36
		Varhala Devi lake, Bhiwandi	4.60	2.80
		Siddheshwar Lake, Solapur	4.32	2.755
		Sub Total	28.57	18.675
7	Nagaland	Twin lakes in Mokokchung	25.83	10.34
		Sub Total	25.83	10.34
8	Orissa	Bindu sagar lake, Bhubaneshwar	3.50	2.21
		Sub Total	3.50	2.21
9	Rajasthan	Mansagar lake, Jaipur	24.72	17.30
		Anasagar lake, Ajmer	18.27	5.675
		Pushkar sarovar, Ajmer	48.37	26.73
		Fatehsagar Lake, Udaipur	41.86	27.33
		Pichola Lake System, Udaipur	84.75	52.37
		Nakki lake, Mount Abu	7.33	2.78
		Sub Total	225.30	132.185
10	Tamilnadu	Ooty lake	1.75	1.732
		Kodaikanal lake, Dindigul	10.42	2.00
		Sub Total	12.17	3.732
11	Tripura	(3 lakes of Agartala)	2.02	0.50
		(i) Dimasagar Lake	0.63	
		(ii) Laxminarayanibari lake	0.70	
		(iii) Durgabadi lake	0.69	
		Sub Total	2.02	0.50

12	Uttarakhand	(4 lakes in Nainital)	16.85	11.175
		(i) Bhimtal lake (ii) Naukuchiatal lake (iii) Sattal lake (iv) Khurpatal lake		
		Nainital Lake, Nainital	47.97	30.93
		Sub Total	64.82	42.105
13	Uttar Pradesh	Mansi Ganga lake, Govardhan	22.71	14.72
		Ramgarh Tal, Gorakhpur	124.32	84.20
		Laxmi Tal , Jhansi	54.13	14.50
		Sub Total	201.16	113.42
14	West Bengal	Rabindra Sarovar	6.96	4.00
		Mirik lake, Darjeeling	4.01	1.00
		Adi Ganga, South 24 Parganas	24.94	11.30
		Sahib bundh, Purulia	12.60	5.10
		Sub Total	48.51	21.40
		Grand Total	1096.09	690.288

Annexure-III

Annexure-III referred to in reply to parts (c) to (e) of Lok Sabha Unstarred Question No. 1445 to be answered on Tuesday, the 25th July, 2017 on 'Management of Wetlands' raised by Shri Prathap Simha and Kumari Shobha Karandlaje

Status of grants released for wetlands under NWCP/NPCA (State-wise)***(Rs. in lakh)**

S. No.	State/Union Territory	S. No.	Wetland	Amount released wetland wise (till 30.03.2017)	Amount released (till 30.03.2017)
1.	Andhra Pradesh	1.	Kolleru	249.569	249.569
2.	Assam	2.	Deepar Beel	362.00	362.00
3.	Bihar	3.	Kabar	31.34	47.34
		4.	Barilla	8.00	
		5.	Kusheshwar Asthan	8.00	
4.	Gujarat	6.	Nalsarovar	305.22	736.9525
		7.	Thol Bird Sanctuary	98.32	
		8.	Khijadiya Bird Sanctuary	83.465	
		9.	Pariej	122.7725	
		10.	Wadhvana	109.175	
5.	Haryana	11.	Nanikakrad	18.00	388.485
		12.	Sultanpur	244.255	
6.	Himachal Pradesh	13.	Bhindawas	144.23	637.258
		14.	Renuka	223.06	
		15.	Pong Dam	251.93	
		16.	Chandratal	46.758	
		17.	Rewalsar	54.51	
7.	Jammu & Kashmir	18.	Khajjjar	61.00	825.502
		19.	Wullar	318.215	
		20.	Tso Morari	126.44	
		21.	Tisgul Tso & Chisul Marshes	41.06	
		22.	Hokersar	83.84	
		23.	Mansar-Surinsar	235.947	
8.	Karnataka	24.	Pangong Tsar	20.00	217.809
		25.	Magadhi	57.40	
		26.	Gudavi Bird Sanctuary	73.997	
		27.	Bonal	36.222	
		28.	Hidkal & Ghataprabha	17.34	
		29.	Ranganthittu	32.85	

9.	Kerala	30.	Ashtamudi	97.192	280.197
		31.	Sasthamkotta	53.08	
		32.	Kottuli	60.00	
		33.	Vembnad Kol (Kuttanad)	69.925	
10.	Madhya Pradesh	34.	Barna	5.00	204.31
		35.	Yashwant Sagar	5.00	
		36.	Ghatigaon	8.00	
		37.	Ratapani	29.48	
		38.	Sakhyasagar	91.83	
		39.	Sirpur	65.00	
11.	Manipur	40.	Loktak	1208.31	1208.31
12.	Mizoram	41.	Tamdil	430.255	828.416
		42.	Palak	398.161	
13.	Odisha	43.	Chilika	1211.48	1396.41
		44.	Kanjia wetland	30.68	
		45.	Daha wetland	5.00	
		46.	Anusupa	149.25	
14.	Punjab	47.	Harike	493.06447	1113.34547
		48.	Ropar	271.645	
		49.	Kanjli	167.541	
		50.	Nangal	181.095	
15.	Rajasthan	51.	Sambhar	719.1575	719.1575
16.	Sikkim	52.	Khechuperi Holy Lake	134.92	431.56
		53.	Phendang Wetland Complex	64.95	
		54.	Gurudokmar Wetland	103.53	
		55.	Tsomgo wetland	68.76	
		56.	Tamzey	59.40	
17.	Tamil Nadu	57.	Point Calimere	483.5895	1030.4425
		58.	Kaliveli	412.8855	
		59.	Pallaikarni	133.9675	
18.	Tripura	60.	Rudrasagar	125.085	125.085
19.	Uttar Pradesh	61.	Nawabganj	145.785	1650.462
		62.	Sandi	208.9425	
		63.	Lakh Bahoshi	222.975	
		64.	Samaspur	244.191	
		65.	Semarai Lake	144.236	
		66.	Nagaria lake		
		67.	Keetham Lake	138.735	
		68.	Shekha wetland	56.638	
		69.	Saman Bird Sanctuary	88.1495	
		70.	Sarsai Nawar	133.39	
		71.	Patna Bird Sanctuary	92.333	
		72.	Chandotal	77.76	
		73.	Taal Bhaghel	97.327	

20.	Uttarakhand	74.	Ban Ganga Jhilmil Tal	42.40	44.734
		75.	Asan	2.334	
21.	West Bengal	76.	East Kolkata Wetland	239.34	1791.186
		77.	Sunderbans	1162.70	
		78.	Ahiron Beel	174.26	
		79.	Rasik Beel	136.60	
		80.	Santragachi	38.066	
		81.	Patlakhawa-Rasomati	40.22	
22.	Puducherry (UT)	82.	Ousteri lake	75.239	75.239
	R&D + Others		-	1004.00755	1004.00755
	Total			15367.77752 Or say 153.67 crore	15367.7775 2 Or say 153.67 crore

*Under the NWCP, financial assistance is provided on annual basis on the basis of Management Action Plans (MAPs) submitted by the State Governments/UTs.